

- (xiv) The Payment of Wages (Amendment) Ordinance, 1975 (No. 21 of 1975) promulgated by the President on the 12th November, 1975.
- (xv) The Maintenance of Internal Security (Fourth Amendment) Ordinance, 1975 (No. 22 of 1975) promulgated by the President on the 16th November, 1975.
- (xvi) The Voluntary Disclosure of Income and Wealth (Amendment) Ordinance, 1975 (No. 23 of 1975) promulgated by the President on the 29th November, 1975.
- (xvii) The Delhi Rent Control (Amendment) Ordinance, 1975 (No. 24 of 1975) promulgated by the President on the 1st December, 1975.
- (xviii) The Parliamentary Proceedings (Protection of Publication Repeal) Ordinance, 1975 (No. 25 of 1975) promulgated by the President on the 8th December, 1975.
- (xix) The Press Council (Repeal) Ordinance, 1975 (No. 26 of 1975) promulgated by the President on the 8th December, 1975.
- (xx) The Delhi Land Holdings (Ceiling) Amendment Ordinance, 1975 (No. 27 of 1975) promulgated by the President on the 8th December, 1975.
- (xxi) The Prevention of Publication of Objectionable Matter Ordinance, 1975 (No. 28 of 1975) promulgated by the President on the 8th December, 1975.
- (xxii) The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Second Amendment) Ordinance, 1975 (No. 29 of 1975) promulgated, by the President on the 12th December, 1975.

[Placed in Library. See No. Lt-9944/76]

PRESIDENT'S PROCLAMATION IN RELATION TO  
UTTAR PRADESH AND PRESIDENTIAL ORDER  
AND REPORT OF THE GOVERNOR OF  
UTTAR PRADESH

THE MINISTER OF HOME  
AFFAIRS (SHRI K. BRAHMANANDA  
REDDY): Sir, I beg to lay on the Table—

- (1) A copy of the Proclamation (Hindi and English versions) dated the 30th November, 1975 issued by the President under article 356 of the Constitution in relation to the State of Uttar Pradesh published in Notification No. G. S. R. 572 (E) in Gazette of India dated the 30th November, 1975, under article 356 (3) of the Constitution.
- (2) A copy of the Order (Hindi and English versions) dated the 30th November, 1975, made by the President in pursuance of sub-clause (i) of clause (c) of the above Proclamation, published in Notification No. G. S. R. 573 (E) in Gazette of India dated the 30th November, 1975.
- (3) A copy of the Report dated the 29th November, 1975, of the Governor of Uttar Pradesh to the President (Hindi and English versions).

[Placed in Library, See No. Lt-9945/76]

ANNUAL REPORTS ON THE WORKING OF NATIONALISED BANKS FOR THE PERIOD ENDED THE 31st DECEMBER 1974, STATEMENTS re. RESULTS OF MARKET LOAN FLOATED BY GOVERNMENT AND ISSUE OF 5-3/4 PER CENT BONDS, 1985

THE MINISTER OF STATE  
IN-CHARGE OF REVENUE AND  
BANKING (SHRI PRANAB KUMAR  
MUKHERJEE) : Sir, I beg to lay on  
the Table :